

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No.32**

**CA Nos. 1174/2019, 126/2020  
and  
CP No. 122/Chd/Hry/2019**

**IN THE MATTER OF:**

Rajesh Kumar Srivastava

...Petitioner

Vs.

Coslight Infra Company Private Limited

...Respondent

**Under Section:** 241(1), 244(4), 460 of the Companies Act, 2013.

Since the Hon'ble Members(Technical) is on leave today, hence  
the matter is adjourned to 22.05.2024.

Sd/-  
Court Officer

Preeti  
26.04.2024